

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

GA/TA/MP, No. 336 /1993 (O.A. No. 150/90)

A. Thevinese

Versus U O 2 & Another

Date of Order

Orders

This is an M.P. (in O.A. No. 150/90 - Next date is 10-8-93) for early hearing. On scrutiny it has been found in order.

50/CT 2/7/6

2/7/6

21.6.93

None present.

Register
admission

Court for
25.6.93 along with O.A. 158/90.

REGISTRAR
G.A.T., JAIPUR

25-6-93

None present for the Applicant & his counsel.

Application early hearing

received

(O. P. Sharma)
Administrative Member

(D. L. Mehta)
Vice-Chairman